

**I. Notification of the Ministry of Petroleum and Natural Gas.****II. Report and Accounts (2006-07) of EIL, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, on behalf of my esteemed colleague, Shri Dinsha J. Patel, I beg to lay on the Table :

I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification G.S.R. 559(E) dated the 21st August, 2007, regarding amendment to the schedule in the Oilfields (Regulation and Development) Act, 1948 under section 10 of the Oilfields (Regulation Development) Act, 1948. [Placed in Library. See No. L.T. 7239/07]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Forty-second Annual Report and Accounts of the Engineers India Limited (EIL), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 7474/07]

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**REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

प्र० राम देव भंडारी (बिहार) : उपसभापति जी, "बीमा कम्पनियों द्वारा मोबाइल हैंडसेटों पर विशेष आकस्मिक नीतियों" संबंधी सोलहवें प्रतिवेदन (चौदहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में सरकारी उपक्रमों संबंधी समिति के चौबीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा-पटल पर रखता हूँ।

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**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE**

SHRI S.S. AHLUWALIA (Jharkhand): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Finance:—

(i) Fifty-ninth Action Taken Report on the recommendations/observations contained in the Fifty-first Report on 'Demands for Grants' of the Ministry of Finance (Departments of Economic Affairs, Expenditure and Disinvestment) for the year 2007-2008;

(ii) Sixtieth Action Taken Report on the recommendations/observations contained in the Fifty-second Report on Demands for Grants of the Ministry of Finance (Department of Revenue) for the year 2007-2008;